

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

O.A. No. 62/02518/2020

This the 24th March, 2021.

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Anait Ullah Khan s/o Ama Khan, r/o Khee Jogipora, Tehsil & District Kulgam.
2. Farooq Ahmad Wani s/o Abdul Waheed Wani, r/o Nathipora Dooru, Tehsil Dooru, District Anantnag.

.....Applicants

(Advocate: Mr. S.A.Makroo)

Versus

1. Commissioner/Secretary to Govt. Public Health Engineering, Irrigation & Flood Control Department, Civil Secretariat, Srinagar/Jammu & 10 other respondents.

(By Advocate : Mr. Sudesh Magotra).

.....Respondents

ORDER[ORAL]

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)



1. Learned counsel for the applicants submits that he may be allowed to withdraw the O.A.
2. In view of the submissions made by learned counsel for the applicants, he is permitted to withdraw the present O.A.
3. Accordingly, the instant O.A stands dismissed as withdrawn.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

KKS